

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3014**

TO BE ANSWERED ON THE 21ST MARCH, 2017 / PHALGUNA 30, 1938 (SAKA)

ASSISTANCE FOR KINS OF SECURITY PERSONNEL

3014. SHRI ABHISHEK SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of various schemes being run by the Government for family and dependents of police personnel who died on duty;**
- (b) the amount of funds allocated and spent on the above schemes during the last three years; and**
- (c) the number of applications of jobs on compassionate grounds pending in the country and the action taken thereon?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJITU)**

(a) to (c) : The Government has taken several steps for the Next of Kin (NoK) of the Central Armed Police Forces (CAPFs) personnel who lay down their lives for the country. The following benefits, inter alia, are given to Central Armed Police Forces (CAPFs) personnel including Next of Kin (NoK) of those who sacrifice their lives in the course of duty:-

(i) Ex-gratia lump-sum compensation @ Rs.35 lacs for death on active duty and @ Rs. 25 lakhs for death on duty, as the case may be, is entitled to the Next of Kin of the deceased personnel.

(ii) The NoK of the deceased is entitled to get Liberalized Family Pension (i.e. last pay drawn) under Central Civil Service (Extra Ordinary Pension) Rules, 1939 and other pensionary benefits as admissible.

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(iii) 5% vacancies are reserved in Group “C” & “D” for compassionate appointments for NoK of the deceased personnel.

(iv) Under the Prime Minister Scholarship Scheme, amount @ Rs.2250/- pm for girls and Rs.2000/- pm for boys is released to the wards of serving/retired CAPFs personnel.

(v) There is a reservation of 15 MBBS and 02 BDS seats for the wards of CAPFs personnel in the seats of Central Government for these courses.

(vi) Central Police Canteens at various locations in the country have been functioning.

(vii) A Welfare and Rehabilitation Board has been established for the welfare and rehabilitation of CAPFs personnel and their families including differently abled personnel.

The total budgetary allocation for the Ex-gratia lump-sum compensation to Next of Kin (NoK) for last three years alongwith expenditure are as under :-

Year	Allotted in Rs.	Spent in Rs.
2013-14	70 Cr.	24.88 Cr.
2014-15	65 Cr.	23.83 Cr.
2015-16	65 Cr.	64.03 Cr.

Appointment on compassionate ground is an ongoing process and the eligible candidates are appointed on regular basis.